

11

In The Central Administrative Tribunal

ALLAHABAD BENCH

: : ORDER - SHEET : :

Application No.... 1324/93... of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	22.08.2000 Hon. Mr. Justice R.R.K. Trivedi, V.C. Hon. Mr. S. Biswas, A.M. Sri R.K. Migam, learned counsel for the applicant states that inspite of several letters sent to the applicant he has not recieved instructions and it appears that he is he is no more interested in the case. The application is dismissed for want of prosecution. Sd/- A.M. V.C. Dr. D.